



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,6th September 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:30 AM]

BEFORE:

MR. KAUSHIK KUMAR SHARMA - JOINT REGISTRAR (VIGILANCE)

COURT NO: 101

[LAWAZIMA MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Cont.Cas(C)/487/2018	M/S. KUBER PLASTICS PVT. LTD. Versus KUMAR SANJAY KRISHNA AND 6 ORS.	MR J I BARBHUIYA F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR. R ALI	MR. P N GOSWAMI (R1, R2, R3, R4,R6) MR. R R Gogoi (R1, R2, R3, R4,R6)
2	MC/2102/2014 IN MAC.APP. SL.NO. 231159, WITH STAY PET. in MC/714/2015	NEW INDIA ASSURANCE CO. LTD., Versus SRI DEEPAK HARIZAN @ DIPAK	MR.A TALUKDAR MS.L SHARMA MR.K K BHATTA	MS.N MODI MRSISHIR DUTTA MSP DEHINGIA MS.M CHOUDHURY MR.C SHARMA
	WITH MC/714/2015	DEEPAK HARIZAN @ DIPAK Versus NEW INDIA ASSURANCE CO.LTD.	MR.I A TALUKDAR MS.P BARMAN	MR.A TALUKDAR MS.L SHARMA MR.K K BHATTA
3	I.A.(Civil)/277/2016 in RSA/272056/2016	MANU DARJEE @ BAL BAHADUR DARJEE Versus SHIU MANGAL SAHU and 2 ORS,	MR.A SARMA MR.SUJIT GHOSH	
	WITH RSA/272056/2016 (Filing Number)	SRI MANU DARJEE @ BAL BAHADUR DARJEE Versus SRI SHIU MANGAL SAHU and 2 ORS	MR.A SARMA MR.S GHOSH	
4	I.A./750/2016 WITH STAY PET. in MACApp./267412/2015	MD. ALAM KHAN Versus SMT SHUSHILA DEVI AGARWAL and 2 ORS.	MR.S R GOGOI MR.P BORAH MR.H BARUAH MR.N K DEKA MRSP R MAHANTA	
	WITH MACApp./267412/2015 (Filing Number)	MD ALAM KHAN Versus SMT SHUSHILA DEVI AGARWAL and 2 ORS		
5	WP(C)/4348/2018	RANJIT KUMAR BARUAH AND 9 ORS. Versus THE STATE OF ASSAM AND 29 ORS.	MR. A CHAMUAH MR. D DAS MR. S D ROY MS. K BARPUJARI MR. C P SHARMA	MD. A. RASHID (R29) GA, ASSAM MR. D K SARMAH (R7, R8, R11, R17, R20, R21, R23- R26, R28, R29) MR. M HUSSAIN (R29) MR. R SENSUA (R16) MS. A TALUKDAR (R7, R8, R11, R17, R20, R21, R23- R26, R28, R29) MR. S BORTHAKUR (R16)

6	WP(C)/7362/2018	BIMAL CHANDRA DAS Versus DEBT RECOVERY TRIBUNAL AND 3 ORS.	MR. S DUTTA MS. N MODI MR. S DUTTA MR. C SHARMA	MR. M SHARMA (SC, CENTRAL BANK OF INDIA)
7	WP(C)/7377/2018	NEKIBUR ZAMAN @ NAKIBUR ZAMAN Versus THE STATE OF ASSAM AND 7 ORS.	MR. A MOBARAQUE MR. A HUSSAIN	MR. A C SARMA (R5) MR. N UPADHAYAY MR. G C BORAH (R5) SC, IRRIGATION (R1-R5) GA, ASSAM
8	WP(C)/2969/2019	BALWANT SINGH Versus THE STATE OF ASSAM AND 18 ORS.	MR. H. BURAGOHAJN MS A DEVI MS. R CHAKRABORTTY	

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LEAVE NOTE OF ADVOCATES FOR 06/09/2019

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1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
3)	MS J H CHOUDHURY	01-07-2019	To	11-09-2019
4)	MR A GOENKA	10-07-2019	To	20-09-2019
5)	MS D D ROY	07-08-2019	To	07-11-2019
6)	MS. S CHAKRAVARTY	21-08-2019	To	09-09-2019
7)	MR. R J BORDOLOI	26-08-2019	To	06-09-2019
8)	MR. R K MALAKAR	03-09-2019	To	13-09-2019
9)	MS R S SADIAL	05-09-2019	To	17-09-2019
10)	MR. M L PANDIA	05-09-2019	To	17-09-2019
11)	MR. A K BHATTACHARYYA	03-09-2019	To	04-10-2019
12)	MS. D GHOSH	04-09-2019	To	06-09-2019
13)	MR. A SARMA	03-09-2019	To	31-10-2019
14)	MR. N C DAS	09-09-2019	To	27-09-2019
15)	S BORGOHAIN	09-09-2019	To	13-09-2019
16)	MR. M Z AHMED	06-09-2019	To	10-09-2019
17)	MS. B DUTTA	06-09-2019	To	10-09-2019
18)	MR. A ALAM	06-09-2019	To	06-09-2019
19)	MR. A C KALITA	09-09-2019	To	11-09-2019